

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No.: 1448 of 2026/RG

Dated: 15.09.2026

Consequent upon acceptance of request of the General Administration Department, UT of Ladakh, Shri Jatinder Singh Jamwal, Principal District and Sessions Judge, Kathua is transferred and his services are placed at the disposal of Union Territory of Ladakh on deputation basis, for his further adjustment in the Department of Law and Justice, UT of Ladakh on deputation basis. The officer shall handover the charge of the present assignment on issuance of deputation order by Union Territory of Ladakh.

Upon accord of sanction to the deputation of officer, by the Competent Authority, the Additional District and Sessions Judge, Kathua shall hold the additional charge of the Court of Principal District and Sessions Judge, Kathua, till further orders.

By Order


(M.K. Sharma)

Registrar General

Dated: 15.09.2026

No: 42265-315 /RG/GS

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar;
4. Consultant/Secretary, Department of Law and Justice, UT of Ladakh;
5. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
6. Director, J&K Judicial Academy, Srinagar;
7. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
8. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
9. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
10. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
11. Concerned Judicial Officers _____;
12. Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar;
13. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar;
14. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar.
15. Incharge Statistical Section, High Court of J&K and Ladakh, Main Wing, Srinagar;
..... for information and necessary action.
16. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
17. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
18. Order File.


Registrar General